

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-05-2024 AT 10:30 AM**

**Company Petition/37/2021
AND
IA (CA) 94/2022 in Company Petition/37/2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Mr. M.V.Ravindrababu

...Petitioner

AND

Inn vectra Softtech Pvt Ltd & 4 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Company Petition/37/2021

Learned Counsel Mr Tulasi Krishna, for Company Petitioner present physically.
Learned Counsel Mr Y Suryanarayana, for Respondent nos 1 to 5 present physically.

For hearing, call on 20.06.2024.

IA (CA) 94/2022

For hearing, call on 20.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)